## अजय भल्ला, भा.प्र.से. AJAY BHALLA, IAS



गृह सचिव Home Secretary भारत सरकार Government of India नॉर्थ ब्लॉक/North Block नई दिल्ली/New Delhi

No. 40-6/2020-DM-I(A)/ Pt (2)

18th April, 2021

Dear Administrators,

Please refer to my DO letter of even no. dated 16th April 2021, whereby a supply plan of medical oxygen, prepared by the Empowered Group (EG)-II, which is mandated for coordinating medical logistics including oxygen, and required to be followed by all States/ UTs and concerned agencies, was shared.

- 2. Keeping in view the rapid rise in COVID cases and resultant rapid demand for medical Oxygen, particularly in high-burden States of Maharashtra, Madhya Pradesh, Gujarat, Delhi, Uttar Pradesh, Chhattisgarh, Karnataka, Kerala, Tamil Nadu, Haryana, Punjab, Rajasthan, etc., EG-II has reviewed the supply of oxygen for industrial use in order to divert the same to meet the rising demand for medical oxygen in the country and save precious lives. Accordingly, EG II has recommended to prohibit the supply of Oxygen for industrial purposes by manufacturers and suppliers forthwith from 22.04.2021 till further orders, with the exception of nine specified industries. The recommendation of the EG-II has been accepted by the Government and the said decision, alongwith the list of nine exempted industries, have been conveyed by Secretary, Ministry of Health & Family Welfare, vide his DO letter dated 18th April 2021 (copy enclosed).
- 3. I, therefore, urge you to issue necessary instructions to all the authorities concerned in your Union Territory to ensure compliance to the decision of EG-II and take necessary measures to prohibit supply of Oxygen for industrial purposes, except those exempted nine industries. It will help in augmenting supply for medical oxygen in the country and in saving precious lives.

With regards.

Encl: As above

Administrators of all UTs

Yours sincerely,

(Ajay Bhalla)





## राजेश भूषण, आईएएस सचिव RAJESH BHUSHAN, IAS SECRETARY

भारत सरकार
स्वास्थ्य एवं परिवार कल्याण विभाग
स्वास्थ्य एवं परिवार कल्याण मंत्रालय
Government of India
Department of Health and Family Welfare
Ministry of Health and Family Welfare
D.O. No.17/S(HFW)/MO/2021
18<sup>th</sup> April 2021

The Empowered Group-II (EG-II) headed by Secretary, Department for Promotion of Industry & Internal Trade (DPIIT) is mandated by Govt. of India to manage requisite supplies of medical equipments, drugs including medical oxygen across the country in the wake of resurgence of COVID-19 cases. Medical oxygen is one life saving drug, whose supplies are being regularly monitored and managed by this Group.

- There has been a significant surge in the demand for medical oxygen. Department for Promotion of Industry and Internal Trade (DPIIT) has conveyed that this has already reached about 60 percent of the total daily Oxygen production, and is expected to rise further.
- 3. While every effort is being made to meet the rising demand for medical oxygen, including augmenting daily production and stocks and States/UTs are taking appropriate steps for optimum and rationalized utilisation of available stock of oxygen, the present trend necessitates additional measures. The matter has been deliberated by the DPIIT with all the stakeholders and after due deliberations, it has been considered prudent to restrict industrial usage of oxygen to meet the rising demand for medical oxygen.
- 4. Accordingly, the EG-II has recommended that the supply of Oxygen for industrial purposes by manufacturers and suppliers be prohibited forthwith from 22.04.2021 till further orders. This recommendation has been accepted & the said prohibition on supply would come into effect from 22/04/2021.
- 5. The aforesaid prohibition, however, shall not apply to the supply of oxygen for the industries listed hereunder:
  - i) Ampoules & Vials
  - ii) Pharmaceutical
  - iii) Petroleum refineries
  - iv) Steel plants
  - v) Nuclear energy facilities
  - vi) Oxygen cylinder manufacturers
  - vii) Waste water treatment plants
  - viii) Food & water purification
  - ix) Process industries which require uninterrupted operation of furnaces, processes, etc. as approved by respective State governments
- 6. The industrial units (other than those listed above) which would not be in a position to obtain oxygen are advised to consider alternate measures such as import of Oxygen or setting up their own Air Separator Units (ASU) for generation of Oxygen for their captive requirements.

....contd/-

7.	All Chief	Secretaries	are	advised	to	ensure	effective	implementation	&	compliance
of this	Order.									

Yours sincerely

(Rajesh Bhushan)

Chief Secretary /Administrator All States/UTs

Copy to:

Principal Secretary to PM for information

Copy to:

Cabinet Secretary for information

(Rajesh Bhushan)

(Rajesh Bhushan)

Copy to :

Home Secretary with the request to issue appropriate directions to States / UTs to facilitate effective implementation of the above Order.

. (Rajesh Bhushan)